

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

R.A.NO.216/99 in
O.A.No.1115/95

Hon'ble Shri R.K.Ahooja, Member(A)
Hon'ble Shri Syed Khalid Idris Naqvi, Member(J)

New Delhi, this the 5th day of November, 1999

1. All India Station Masters Association
through Shri L.N.Yadav
Zonal Secretary
All India Station Masters Association
Northern Zone
State Entry Road
Connaught Place
New Delhi.
2. Shri V.K.Tripathi
relieving ASM
Delhi Quinz Road Railway Station
Delhi & Divisional President of All
India Statin Master's Association.
3. Hari Sharnkar
Asstt. Station Master
Delhi Sarai Rohilla
Delhi (President All India Station Masters
Association, Delhi Rewari Branch).
4. Kirti Pal Sawhney
Officiating Station Superintendent
Gurgaon
Northern Railway. Review Petitioners

vs.

1. Union of India through
The General Manager
Baroda House
New Delhi.
2. The Divisional Railway Manager
Bikaner Division
Northern Railway
DRM Office
Bikaner
Rajasthan.
3. The Divisional Personnel Officer
DRM Office
Bikaner Division
Northern Railway
Bikaner, Rajasthan.
4. Shri Man Singh
Yard Master
Railway Station
Delhi
Bikaner Division
Northern Railway.

Dr

(P)

5. Sone Lal
Yard Master
Bikaner Division
Northern Railway
Railway Station
Rewari, HR.

6. Harikishan Meena
Yard Master
Northern Railway
Bikaner Division
Railway Station
Rewari
Haryana. Respondents

O R D E R (By Circulation)

Hon'ble Shri R.K.Ahooja, Member(A)

The review petitioner submits that the Tribunal fell into a patent error as, while disposing of the OA, it did not consider all the Judgments cited by the applicant and also did not fully appreciate the law and facts of the case.

2. We find that the applicant has merely repeated the arguments advanced by him in his OA. As this would not call for any review, the RA is summarily rejected.

Syed Khalid Idris Naqvi
(Syed Khalid Idris Naqvi)
Member(J)

R.K.Ahooja
(R.K.Ahooja)
Member(A)

/rao/